पश्चिमी बंगाल बिहार और मध्य प्रदेश में कोयले की खानें

५३६. **श्री भवोरिया** : क्या इस्पात खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिमी बंगाल बिहार और मध्य प्रदेश में हाल में जो कोयले की खानें मिली हैं उनके उपयोग के लिये सरकार द्वारा क्या कोई कार्यवाही की जा रही है; और

(ख) यदि हां तो उन का ब्योरा क्या है ?

इस्पात खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : (क) अभी हाल में जो कोयले की खानें मिली हैं उनसे आदरणीय सदस्य का क्या मतलब है यह साफ नहीं है । खुदाई का जो काम किया है उस आधार पर कुछ रिपोर्टें मिली हैं और किसी समय जो अन्दाजा लगाया गया था उससे कहीं अधिक तादाद में कोयला मिलने के लक्षण दिखाई दिये हैं । लेकिन अभी तक जो जानकारीयां इकट्ठी की गई हैं वे शुरूआत की है । हाल में मिले कोयले का शोषण करने के लिये कोयला खदानों को खोलने के सम्बन्ध में सरकार द्वारा किसी फैसले के किये जाने से पहले सविस्तार जानकारियां और पूरी रिपोर्टें तैयार करनी पड़ेंगी ।

(ख) प्रश्न नहीं उठता ।

---

12 hrs.

RE: RULING OF SPEAKER RE: CERTAIN QUESTIONS, RESOLUTIONS, ETC.

Mr. Speaker: Regarding the notices of certain motions, I said that I would give my order today. I have not had sufficient time and there were a number of notices also. I shall either do it before 2-0'clock today or tomorrow.

PAPERS LAID ON THE TABLE

Wealth-Tax Rules

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table, under sub-section (4) of Section 46 of the Wealth Tax Act, 1957 a copy of the Wealth-tax Rules, 1957 published in the Notification No. S.R.O. 3384, dated the 18th October, 1957 [Placed in Library. *See* No. LT-377/57.]

Annual Report of State Trading Corporation of India (Private) Ltd.

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report of the State Trading Corporation of India (Private) Limited along with the Audited Accounts of the Corporation for the year ended the 30th June, 1957. [Placed in Library. *See* No. LT-378/57.]

Railway Passenger Fares Rules

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy of the Railway Passenger Fares Rules, 1957 published in the Notification No. S.R.O. 3387, dated the 21st October, 1957. [Placed in Library. *See* No. LT-380/57.]

Notification issued under Estate Duty Act

Shri B. R. Bhagat: I beg to lay on the Table, under sub-section (3) of Section 85 of the Estate Duty Act, 1953, a copy of the Notification No. S.R.O. 3578 dated the 9th November, 1957, making certain further amendments to the Estate Duty Rules, 1953, together with an explanatory note thereon. [Placed in Library. *See* No. LT-379/57.]